to Unstarred Questions 132

(c) and (d) In order to educate the masses about the facts of the T.B. the different channel of media communications such as Doordarsh^n, AH India Radio, D.A.V.P. have' been tapped.

(e) and (0 World Health Organisation provides technical support to the Natonal T.B. Control Programme. The Revised National T.B. Control Programme was evolved with technical assistance of World Health Organisation.

## **Out-break of Gastro-Enteritis in Assam**

4186. SHRI DRUPAD BORGOHAIN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether government are aware that Gastro-enteritis broke out in tea-gardens of upper Assam in an epidemic form and took tolls of several lives;

(b) if so, the help offered to the State Health Department by the Ministry;

(c) whether the tea-companies of Assam will be directed to have good medical facilities includmg doctors, nurses, and medicines for eradicating health-hazards of tea workers; and

(d) whether a comprehensive legislature would be brought for this purpose?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) Yes, Sir.

(b) One officer was deputed from National Institute of Communicable Diseases. Delhi during 30.6.98 to 7.7.98 to assist the *Sfatc*. Health authorities in' epidemiological investigations and also to suggest preventive and control measures.

(c) and (d) Since Health it a State subject, it is for the State<sup>A</sup>Govertiment to take necessary *action in* thb matter;

## Steps to curb production and sale of Synthetic Milk

4187. SHRI O.P. KOHLI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to the news-report appearing in the Pioneer, dated the Sth May, 1998 under the caption "Piyo glassful, but don't get fooled";

(b) if so, the steps taken to curb the production and sale of "synthetic milk" in the northern States of Punjab, Haryana, Uttar Pradesh, Rajasthan and Delhi since this horrendous activity came to light in the early Nineties;

(c) whether Government propose to amend the Prevention of Food Adulteration Act to provide for deterrent punishment for this crime against humanity; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) Yes, Sir.

(b) Sale of adulterated milk is already prohibited under the provisions of Prevention of Food Adulteration Rules, 19SS. The Food Health Authorities of States/U. Ts. have been advised to step up surveillance measures to ensure quality of milk.

(c) Sale of adulterated milk is already a punishable offence under the provisions of P.F.A Act, 1954.

(d) Does not arise.

## Lobbying for inclusion of Hepatitis 'B' under EIP

4188. SHRI C. RAMA-CHANDRAIAH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are considering a proposal to include